NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 26/2007 **CA. NO**.

CORAM:

PRESENT: SH. S.K. MOHAPATRA

HON'BLE MEMBER (T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE COMPANY: M/s. Naresh Aggarwal & Ors. V/s. Maharaja Gourmet Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: For Petitioner (s): None.

For Respondent (s): Mr. Karan Malhotra, Advocate

<u>Order</u>

None is present on behalf of the petitioner. Be listed before the regular Bench on $30^{\rm th}$

August 2017.

[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)

[INA MALHOTRA]
MEMBER [J]